GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3148
ANSWERED ON:11.02.2014
CRIME AGAINST FOREIGN TOURISTS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of crime against foreign tourists have been reported in the National Capital Territory (NCT), of Delhi;
- (b) if so, the number of such cases registered during each of the last three years and the current year, crime-wise including cheating, sexual abuse and molestation;
- (c) the number of accused arrested and the action taken against the guilty persons during the said period;
- (d) the number of cases solved/unsolved along with the steps taken to solve all the pending cases; and
- (e) the details of advisories issued to the Delhi Police to check such cases and set up a helpline for the foreign tourists?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e) Detail of cases of various crimes against foreign tourists registered by Delhi Police and status thereof during last three years and current year i.e. 2011, 2012, 2013 & 2014 (upto 15.01.2014) are at Annexure–A. Apart from this, Delhi Police has also registered 11 cases in 2011, 19 cases in 2012 and 05 cases in 2013 under the Touting Act, details of which is are at Annexure-B.

Sincere efforts are made by Delhi Police to work out the cases and investigations are conducted in a scientific and professional manner to get the accused persons convicted. Senior officers of Delhi Police supervise the investigation of these cases closely. Special teams of Delhi Police are formed and efforts are made by specialized units like the Crime branch too, to work out the unsolved cases. Moreover, 10 Tourist MPV's have been detailed by Delhi Police at places frequented by foreigners to help them round the clock for their safety and security and helping them.

Recently, Delhi Police has deputed a Nodal Officer for the issues related to foreign nationals and also set up a foreigner's helpline vide Circular dated 03.02.2014.